

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

**Item No. 619  
02/252/ND/2022**

**IN THE MATTER OF:**

**M/s. Greentouch Realty Pvt. Ltd.**

**...APPELLANT**

**Vs.**

**ROC**

**...RESPONDENT**

**Section**

**U/s 252**

**Order delivered on 19.01.2023  
(Virtual Hearing)**

**Coram:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)  
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Appellant**

**:Advocate Manish Kumar Singh**

**For the Income Tax Department**

**:**

**For the RoC**

**:Mr. SsaurabhIndura, Company  
Prosecutor**

**ORDER**

Due to paucity of time, matter is adjourned to **17.02.2023**.

**Sd/-  
(COURT OFFICER)**